

**In the National Company Law Tribunal, New Delhi**  
**Registrar**

**CP No. 839/2016**

**SECTION OF THE COMPANIES ACT: 560 (6)**

**In the matter of:**

**M/s. Manas Sea Foods Pvt. Ltd.**

**..... Petitioner**

**VS.**

**The Registrar of Companies**

**..... Respondent**

**Order deliver on 11.09.2017**

**Coram: Shiv Ram Bairwa, Registrar**

For the Petitioner (s) : Shri Gyanendra, Company Secretary

For the Registrar of Companies : Shri Manish Raj, Company Prosecutor

**ORDER**

Representative of the petitioner has filed English translation of the document written in Hindi but has not filed clear copy of document. The representative of the petitioner sought one week time to file clear copy of the document.

List the matter on 21.09.2017.

  
**(Shiv Ram Bairwa)**  
**Registrar**